COURT-II

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 79 of 2014

Dated: 11th December, 2014

Present:- Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s Raj West Power Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. R.K. Mehta and

Mr. Abhishek Upadhyay for R-1

ORDER

As there is an application seeking adjournment on behalf of Sh P.N.Bhandari, learned counsel for the Respondent Nos.2 to 4 / DISCOMs the matter is adjourned to 22.01.2015.

Learned counsel has informed that written submission on behalf of appellant has been filed on 17th Nov. 2014. Learned counsel for the respondents are directed to file their written submission, if any, within three weeks from today.

Post the matter for hearing on <u>22nd January</u>, <u>2015</u>.

(T. Munikrishnaiah) Technical Member (Justice Surendra Kumar)
Judicial Member